

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:798

ANSWERED ON:26.07.2001

SELECTION PROCESS FOR PETROLEUM PRODUCTS IN NORTH EAST

K. ASUNGBA SANGTAM

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a): whether the Dealers Selection Board to finalise the selection process for Petroleum products in North-East has since been constituted;
- (b): if so, the details thereof;
- (c): whether the proposed interviews have been cancelled at random without assigning any reasons resulting in heavy losses to the candidates;
- (d): if so, the number of times interviews fixed and cancelled since the inception of the present board;
- (e): whether any inquiry has been conducted in this regard and responsibility fixed therefor;
- (f): if not, the reasons therefor;
- (g): the concrete measures likely to be taken in this regard;
- (h): whether the candidates were fully re-imbursed with the TA/DA to and fro in case Board cancelled the interview; and
- (i): if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a)&(b): Yes, Sir. Two Dealer Selection Boards(DSBs), viz., DSB, Assam & Manipur and DSB, Nagaland, Arunachal Pradesh Tripura, Mizoram & Meghalaya, have been constituted for the North-Eastern States.

(c): No proposed interviews have been cancelled by the DSBs except that for one location, viz., Longding, for LPG distributorship. This was duly notified as per the advice of the Oil Company as the location was found unviable and the Oil Company had requested for dropping the location from the Marketing Plan.

(d) to (g): Do not arise.

(h): In the guidelines for selection of dealers/distributors, there is no provision for reimbursement of TA/DA to the candidates called for interview. This is made explicit in the letter calling for interview.

(i): Does not arise.